

the financial assistance and technical expertise from Tea Board which is available under various scheme.

Development of N. H. in Kerala

3804. SHRI THAYIL ANJALOSE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of proposals for the development of National Highways submitted by the Government of Kerala to the Union Government during the last three years;

(b) the details of proposals out of them approved by the Union Government and the amount sanctioned therefor;

(c) the reasons for not clearing the remaining proposals;

(d) whether the construction work of any of the sanctioned projects is being delayed; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c). During the last three years (1989-90 to 1991-92), 67 proposals in respect of National Highway works included in the Annual Plans were received from Kerala State. Out of these, 49 schemes costing Rs. 174.14 crores were approved, 12 proposals were returned to the State being deficient, and 6 projects are in different stages of processing.

(d) and (e). Yes, Sir. Execution of some of the sanctioned projects is delayed due to land acquisition and contractual problems, or other site difficulties.

Efficiency in Nationalised Bank

3805. SHRI SUSANTA CHAKRABORTY:
SHRI RAM NARAIN BERWA:

Will the Minister of FINANCE be pleased to state :

(a) Whether the efficiency in banks has decreased after the nationalisation and the number of Complaints regarding corruption have also increased;

(b) if so, the reasons therefor; and

(c) the action taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c). Since nationalisation, the banking industry has undergone a structural transformation with the expansion of branches of commercial banks specially in rural and semi-urban areas. Will there has been substantial mobilisation of savings by way of deposits and reorientation of flow of credit to hitherto neglected sectors and weaker sections of society, certain weaknesses have also crept into the system.

The performance of public sector banks is monitored by Government and RBI on continuing basis. The banks have taken several measures to increase their efficiency strengthening of their internal system of supervision and control. Action plans have also been drawn up by banks to improve their profitability.

With a view to curb corruption in public sector banks, RBI and Govt. have been impressing upon the banks from time to time the necessity of taking a serious view of the irregularities committed by the staff involved in case of corrupt practices and of inflicting befitting punishment to them. The banks have also set up vigilance cells for looking into complaints regarding corruption in accordance with the laid down procedure. Wherever necessary, the Central Vigilance Commission and Central Bureau of Investigation also Look into the cases of

corruption.

(b) the market value of the seized silver at present; and

[*Translation*]

(c) the number of persons arrested in these Cases ?

Seizure of Silver in Delhi and Bombay Airports

3806. SHRI DEVI BUX SINGH: Will the Minister of Finance please to state:

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b). The date-wise quantity of silver seized by the Customs officials at the airports of Delhi and Bombay since January, 1992 and its value are given below:—

(a) the date-wise quantity of silver seized so far by the Customs officials at the airports of Delhi and Bombay since January, 1992;

<i>Date of seizure</i>	<i>Quantity (in kgs)</i>	<i>Value (Rs. in thousands)</i>
Bombay Airport		
3.1.92	0.600	4.2
19.1.92	0.995	9.2
21.1.92	1.000	5.0
4.2.92	1.500	12.0
6.2.92	2.380	19.0
13.3.92	1527.403	1,14,55.5
15.3.92	10.000	75.0
Delhi Airport		
20.2.92	10.200	80.3

(c) Five persons have been arrested in connection with these seizures.

(a) whether the Union Government have received and received any request from the Government of Uttar Pradesh for extending the time limit for repayment of Central loans outstanding against the State Government; and

Repayment of Loans by Government of Uttar Pradesh

3807. SHRISURENDRA PAL PATHAK: Will the Minister of FINANCE be pleased to state:

(b) if so, the reaction of the Union Government thereto?